

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition Nos. 220/GT/2013 and Petition No. 132/GT/2014**

Subject : Revision of tariff of Bhilai Expansion Power Plant (2 x 250 MW) for the period from 21.10.2009 to 31.3.2014 after truing-up exercise-Truing up of tariff determined by Commission's order dated 29.7.2010 in Petition No. 308/2009

Date of Hearing : **19.3.2015**

Coram : Shri Gireesh B Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : NTPC-SAIL Power Company Private Limited

Respondents : DNH Power Distribution Corporation Ltd & 3 others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC-SAIL  
Shri Abhinav Jindal, NTPC-SAIL  
Shri D G Salpekar, NTPC-SAIL  
Shri Yogmaya Agnihotri, Advocate, CSPDCL

**Record of Proceedings**

These petitions have been filed by the petitioner, NTPC-SAIL Power Company Private Limited for revision of tariff of Bhilai Expansion Power Plant (2 x 250 MW) (the generating station) for the period 2009-14, based on the provisions of Regulation 6 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. During the hearing, the learned counsel for the petitioner submitted that the additional information as sought for by the Commission vide ROP dated 3.2.2015 has been filed on 18.3.2015 and undertook to serve copies on the respondents in course of the day. He also prayed for grant of time to file rejoinder to the replies filed by respondent, CSPDCL.

3. The learned counsel for the respondent, CSPDCL submitted that replies to the petitions have been filed and copy has been served on the respondents. He however prayed that the respondent may be granted time to file its response to the additional information filed by the petitioner.

3. The Commission, after hearing the parties directed the parties to file its reply/rejoinder, after serving copies to the other on or before 16.4.2015. Matter shall be listed for final hearing on 7.5.2015.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)